

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND  
ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 6<sup>th</sup> February, 2015*

No.HC.VII-08/2015/ 612 /A. In partial modification of this Registry's Notification No.HC.VII-08/2015/423/A dated 31.01.2015, Shri Murtaza Ahmed Choudhury, District and Sessions Judge, Kokrajhar, is transferred and posted as Member, MACT, Goalpara, vice Shri Vinod Kumar Chandak transferred.

Shri Choudhury will hand over charge of his Court and Office to the Addl. District and Sessions Judge, FTC, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 613 /A. Shri Vinod Kumar Chandak, Member, MACT, Goalpara, is transferred and posted as District and Sessions Judge, Cachar, Silchar, vice Shri Sanjeev Kumar Sharma transferred.

Shri Chandak will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 614 /A. In partial modification of this Registry's Notification No. HC.VII-08/2015/432/A dated 31.01.2015, Smti Moushumi De, Chief Judicial Magistrate, Bongaigaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar, vice Shri Thaneswar Kalita transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Smti De will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment in 1<sup>st</sup> week of April,2015.

No.HC.VII-08/2015/ 615 /A. In partial modification of this Registry's Notification No.HC.VII-08/2015/434/A dated 31.01.2015, Shri Kaushik Hazarika, Civil Judge & Asstt. Sessions Judge, No.2,Cachar, Silchar, will continue to work as Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar.

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No.HC.VII-08/2015/ 616 /A. Shri Kumud Chandra Boro, Addl. Chief Judicial Magistrate, Barpeta, is transferred and posted against the newly created post of Chief Judicial Magistrate, Chirang, vide Govt. letter No.JDJ(E)-149/2005/11 dated 31.03.2007

Shri Boro will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join his new assignment on 13.02.2015 at 10-00 a.m. positively, i.e. on the day of inauguration of Judicial Courts in Chirang district.

No.HC.VII-08/2015/ 617 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Kumud Chandra Boro	Chirang	Kajalgaon

No.HC.VII-08/2015/ 618 /A. In partial modification of this Registry's Notification No. HC.VII-08/2015/438/A dated 31.01.2015, Shri Shakti Sharma, Sub-Divisional Judicial Magistrate (M), Majuli, on temporary promotion to Grade-II of the Assam Judicial Service, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Karimganj, vice Smti Sabnam Choudhury already transferred.

Shri Sharma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 619 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Asstt. Sessions Judges and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

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Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Smti Moushumi De	Cachar	Silchar
2.	Shri Shakti Sharma	Karimganj	Karimganj

No.HC.VII-08/2015/ 620 /A. The following Officers are directed to hand over charge of their Court and Offices in the 1<sup>st</sup> week of April, 2015 to join their new assignments :-

1. Shri Nogen Senabaya Deori, Chief Judicial Magistrate, Tinsukia
2. Smti Moushumi De, Chief Judicial Magistrate, Bongaigaon
3. Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
4. Shri Dipu Barman, Addl. Chief Judicial Magistrate, Jorhat
5. Smti Rani Boro, Sub-Divisional Judicial Magistrate (M), Sarupathar
6. Smti Mili Hussain, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
7. Shri Nurjamal Haque, Sub-Divisional Judicial Magistrate (S), Dhubri
8. Shri Motilal Das, Munsiff No.1, Karimganj
9. Shri Ranjan Brahma, Munsiff No.1, Kamrup, Guwahati
10. Smti Subhadra Acharyya, Munsiff No.2, Karimganj
11. Smti Munmee Neog, Munsiff No.2, Kamrup (M), Guwahati
12. Shri Bidyabrata Acharyya, Munsiff No.3, Karimganj
13. Smti Barnali Sarmah, Munsiff No.3, Kamrup (M), Guwahati
14. Smti Mridusmita Hazarika, Munsiff No.4, Kamrup (M), Guwahati

No.HC.VII-08/2015/ 621 /A. Shri Debasish Kashyap, Judicial Magistrate, 1<sup>st</sup> Class, Dhubri, is transferred and posted against the newly created post of Judicial Magistrate, 1<sup>st</sup> Class, Chirang, vide Govt. letter No.JDJ(E)-149/2005/11 dated 31.03.2007

Shri Kashyap will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join on 13.02.2015 at 10-00 a.m. positively, i.e. on the day of inauguration of Judicial Courts in Chirang district.

No.HC.VII-08/2015/ 622 /A. Shri Sumit Bhuyan, Munsiff No.2, Goalpara, is transferred and posted against the newly created post of Munsiff, Chirang, vide Govt. letter No.JDJ(E)-149/2005/11 dated 31.03.2007

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Shri Bhuyan will hand over charge of his Court and Office to the District & Sessions Judge, Goalpara and proceed to join on 13.02.2015 at 10-00 a.m. positively, i.e. on the day of inauguration of Judicial Courts in Chirang district.

By order,  
Sd/- A. Bhattacharyya,  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-08/2015/ 623 - 660 /A.

Dated 06.02.2015

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps :-
  - (i) to invest Shri Vinod Kumar Chandak with the powers of District Judge:
  - (i) to invest the following Officers with the powers of Civil Judge
    - (a) Smti Moushumi De
    - (b) Shri Shakti Sharma
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, I/C, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Murtaza Ahmed Choudhury, District and Sessions Judge, Kokrajhar with reference to his representation No.DJK.1-1/2015/127 dated 01.02.2015

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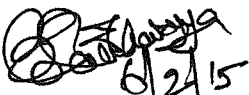
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16. Shri Vinod Kumar Chandak, Member, MACT, Goalpara
17. Shri Nogen Senabaya Deori, Chief Judicial Magistrate, Tinsukia with reference to his representation No.JDLT/322/15 dated 02.02.2015
18. Smti Moushumi De, Chief Judicial Magistrate, Bongaigaon with reference to her representation No.BNJ1 (E)-15/287 dated 2.2.2015
19. Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
20. Shri Kaushik Hazarika, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
21. Shri Kumud Chandra Boro, Addl. Chief Judicial Magistrate, Barpeta
22. Shri Dipu Barman, Addl. Chief Judicial Magistrate, Jorhat
23. Smti Rani Boro, Sub-Divisional Judicial Magistrate (M), Sarupathar
24. Shri Shakti Sharma, Sub-Divisional Judicial Magistrate (M), Majuli.
25. Smti Mili Hussain, Sub-Divisional Judicial Magistrate (S),Darrang, Mangaldoi
26. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
27. Shri Nurjamal Haque, Sub-Divisional Judicial Magistrate (S), Dhubri
28. Shri Motilal Das, Munsiff No.1, Karimganj
29. Shri Ranjan Brahma, Munsiff No.1, Kamrup (M), Guwahati
30. Smti Subhadra Acharyya, Munsiff No.2, Karimganj
31. Shri Debasish Kashyap, Judicial Magistrate, 1<sup>st</sup> Class, Dhubri
32. Shri Sumit Bhuyan, Munsiff No.2, Goalpara
33. Shri Munmee Neog, Munsiff No.2, Kamrup (M),Guwahati
34. Shri Bidyabrata Acharyya, Munsiff No.3, Karimganj
35. Shri Barnali Sarmah, Munsiff No.3, Kamrup (M), Guwahati
36. Smti Mridusmita Hazarika, Munsiff No.4,Kamrup (M), Guwahati
37. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
38. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
39. The Sub-Divisional Judicial Magistrate (M)\_\_\_\_\_
40. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati

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41. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
42. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
43. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
6/24/15  
**REGISTRAR (VIGILANCE)**  
PA  
6/24/2015